

(b) if so, the decision taken?

The Minister of State and Heavy Industries (Shri C. Subramaniam):

(a) and (b). The matter is still under consideration.

Roads in Scheduled Areas and NEFA

3685. { Shri D. J. Naik:
Shri C. M. Kedaria:

Will the Minister of Home Affairs be pleased to state:

(a) mileage of roads of various categories constructed during the Second Five Year Plan period in Scheduled areas and in NEFA; and

(b) the steps envisaged to bring those areas in line with other neighbouring areas in respect of road development?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a) and (b). The information is being collected from the State Governments and the NEFA Administration. A statement giving the particulars will be laid on the Table of the House as early as possible.

Foreign Exchange for Delegations sent Abroad

3686. **Shri Maheswar Naik:** Will the Minister of Finance be pleased to state:

(a) the number of delegations both official and non-official, sent abroad during 1961-62; and

(b) the foreign exchange expended on each of these delegations?

The Minister of Finance (Shri Morarji Desai): The requisite information is being collected from the various Ministries/Departments and will be laid on the Table of the House when ready.

हरिद्वार (उत्तर प्रदेश) में ढलाई का कारखाना

३६८७. श्री भक्त दर्शन : क्या इस्पात और भारी उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हरिद्वार (उत्तर प्रदेश) में ढलाई का एक कारखाना स्थापित करने का निश्चय किया गया है ;

(ख) यदि हां, तो क्या उसकी लागत, उत्पादन क्षमता आदि पर प्रकाश डालने वाला एक विवरण सभा-पटल पर रखा जायेगा ; और

(ग) इस बारे में अब तक क्या प्रगति हुई है ?

इस्पात और भारी उद्योग मंत्री (श्री चि० सुब्रमण्यम) : (क) में (ग) सरकार सरकारी क्षेत्र में दूसरा ढलाई का कारखाना स्थापित करने के प्रश्न पर विचार कर रही है। अभी तक विस्तृत योजना तैयार नहीं हुई है।

Retired Government Employees Employed in Business Houses

3688. **Shri G. Basu:** Will the Minister of Home Minister be pleased to state:

(a) the number of class I Government officers who on retirement from Government service joined business houses during 1959-60, 1960-61 and 1961-62;

(b) whether any such Government officer has joined any business house with which he as Government officer had dealings directly or indirectly; and

(c) whether permission from Government was obtained in each case covered by part (b) above?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (c). The required information is being collected and will be laid on

the Table of the House as early as possible.

Elections in Orissa

3689. { **Shri P. K. Deo:**
Shri Kohor:
Smt. Shashank Manjari:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether the Government of Orissa had written to the Supreme Court to lend the services of a judge to serve in a high power commission of the Orissa Government to probe into the various malpractices alleged to have been resorted to during last election;

(b) the reaction of the Supreme Court to this request; and

(c) whether Supreme Court has sought the permission of Government of India to give any such Supreme Court Judge on loan service to the Government of Orissa?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) and (b). The Chief Minister, Orissa, had requested the Chief Justice of India to lend the services of a Supreme Court for this purpose but the latter regretted his inability to do so.

(c) No.

भ्राग सलाहकार समिति

३६६०. श्री सरजू पाण्डेय : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनके मंत्रालय ने एक भ्राग सलाहकार समिति बनाई है ; और

(ख) यदि हां, तो उक्त समिति का कार्य क्या और उसके निर्माण को क्यों आवश्यकता पड़ी ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री दत्तार) : (क) जी हां ।

(ख) भारत में अग्निशमन सेवाओं के सुधार के तरीकों पर विचार करने के लिये समिति का निर्माण किया गया था । इसके मुख्य कार्य अग्निशमन सेवाओं से सम्बन्धित तकनीकी समस्याओं की देखभाल करना तथा भारत सरकार को इस सम्बन्ध में सिफारिशें देना, और भारतीय मानक संस्थान के द्वारा अग्निशमन उपस्कर का मानकीकरण कराना है ।

Central Government Industrial Projects

3692. { **Dr. L. M. Singhvi:**
Smt. Sarojini Mahishi:

Will the Minister of **Finance** be pleased to state:

(a) what is the total quantum of loans advanced to the Central Government industrial projects to date;

(b) what are the different sources of these loans;

(c) what is the rate of interest on these loans;

(d) what are the total arrears of unrealised interest on such loans; and

(e) whether a statement would be laid on the Table?

The Minister of Finance (Shri Morarji Desai): (a) to (e). The information is being collected and will be laid on the Table of the House in due course.

State Awards

3693. **Dr. L. M. Singhvi:** Will the Minister of **Home Affairs** be pleased to state:

(a) whether Government have examined the constitutional validity and propriety of giving various awards annually such as Bharat Ratna, Padmabhushan, etc.; and

(b) whether Government in this connection have consulted any expert legal opinion?